

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

.....

O.A. No.613 of 1995.

Thursday this the 26th day of October, 1995.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K.K. Kurian,
Assistant Station Director,
All India Radio,
Kochi-682 021.

.. Applicant

(By Advocate Shri Sebastian Paul)

Vs.

1. Union of India represented by
the Secretary, Ministry of
Information and Broadcasting,
Shastri Bhavan,
New Delhi.

2. The Director General,
All India Radio,
Akashvani Bhavan,
New Delhi-110 001.

3. The Union Public Service
Commission represented by the
Secretary, Dholpur House,
Shahjahan Road,
New Delhi-110 001.

.. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 26th October, 1995,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to promote him to
the Junior Time Scale with retrospective effect from
5.11.1990, and to review the promotions made on 18.7.1994.

Both the reliefs cannot be granted for obvious reasons,

.....2/-

which we do not wish to elaborate upon. We find that applicant has made a representation on 1.10.94 (A4) and that it is pending consideration before first respondent.

2. Standing Counsel for respondents submits that the representation will be considered on merits, and a speaking order passed thereon within six weeks from today. We record the submission and dispose of the application. 1st respondent will do well to adhere to the time limit.

3. Application is disposed of as aforesaid. No costs.

Thursday this the 26th day of October, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

rv 26/10

List of Annexure

Annexure A4:- True copy of the representation submitted by the applicant to the first respondent on 1.10.'94.